

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

C.S.A No. 278/(MAH)/2017
CA No.

CORAM: Present: SHRI B.S.V. PRAKASH KUMAR
MEMBER (J)

SHRI V. NALLASENAPATHY
MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 22.03.2017

NAME OF THE PARTIES: M/s. Videocon D2H Limited

SECTION OF THE COMPANIES ACT: 391 to 394 of the Companies Act 1956
and 230 to 232 of the Companies Act, 2013.

| S. No. | NAME | DESIGNATION | SIGNATURE |
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| | Counsel Mr. Zail Anandharyujina, | | Pulkitesh |
| | Counsel Mr. Zail Anandharyujina a/w Ms. Ananksha, Ms. Meghna Rajgadhyaikshir, Mr Pulkitesh Tiwari i/b Shalal Amalchand mangalal & co. | | |

Order

CSA 278/230-232/2017/ NCLT/MB//MAH/2017

Company Application is allowed, vide separate order.

Sd/-
B.S.V. PRAKASH KUMAR
Member (Judicial)

Sd/-
V. NALLASENAPATHY
Member (Technical)